

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**OA No.32/2018**

**This the 11<sup>th</sup> day of March, 2019**

Mansuri Vasim Gulammohiuddin  
Son of Gulammohiuddin Mansuri  
Aged about 39 years  
R/o. B-2, Arzoo Society, Ajwa Road  
Outside Panigate  
Baroda 390 019.  
Satyamev Hospital, Opposite Devangi Bungalow,  
Chandkheda, Ahmedabad 382 424.

Working as :

Trained Graduate Teacher/ MISCE Teacher (PET)  
Jawahar Navodaya Vidyalaya  
Kanod Road, Taluka Kalol  
Panchmahal (Gujarat) 389 340..... Applicant.

(By Advocate : Shri A.L.Sharma )

**VERSUS**

1. Union of India,  
Represented by Secretary  
Ministry of Human Resource Development  
Department of School Education and Literacy  
Government of India, New Delhi 110 001.
2. The Commissioner,  
Navodaya Vidyalaya Samiti  
B-15 Institutional Area, Sector 62, 4-B Nagar  
Nodia 201 309
3. The Deputy Commissioner  
Jawahar Navodaya Samiti, Regional Office  
Sheti Mahamandal Bhuvan, 2<sup>nd</sup> Floor  
B Wing, 270 Senapati Bapat Marg,  
Pune 411 016.

4. The Principal  
Jawahar Navodaya Vidyalaya  
Kanod Road, Taluka Kalol  
Panchmahal (Gujarat) 389 3405..... Respondents.  
(By Advocate : Shri Joy Mathew )

**OR D E R – ORAL**

**Per : Hon’ble Shri M.C.Verma, Member (J)**

After issuance of notice, reply had to be filed on behalf of the respondents but the same has not yet been filed till yet and today, Shri Joy Mathew, learned counsel for respondents informed that respondents have granted Entry Pay in respect of the applicant. He also placed on record copy of Order No.F.No.7-Entry Pay/PGT/TGTS/ MISC/NVS(RP)/2018/3548 dated 14.01.2019 and submits that in view of said Order, the OA has become infructuous and the same may be disposed off. Shri A.L.Sharma, learned counsel for applicant also endorsed that because of said Order, the OA has lost its significance and may be disposed off.

2. In view of submission made at Bar and taking note of above said Order dated 14.01.2019 passed by the respondents, the OA has become infructuous and accordingly the same is disposed of.

**(M.C.Verma)  
Member (J)**